

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.192/2018

Wednesday, this the 17th day of January 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Sh. Indrajeet, age 25 years
s/o Sh. Ved Ram
r/o F-29/30, Kunwar Singh Nagar
Nangloi, Delhi – 110 041

..Applicant
(Mr. Raj Kumar Bhartiya and Mr. Jagdish Chandra Kavaliya, Advocates)

Versus

1. The Govt. of NCT of Delhi
Through its Chief Secretary
I P Estate, New Delhi
2. The Director
Directorate of Education
Govt. of NCT of Delhi
Old Secretariat,
5 Sham Nath Marg, Delhi – 54
3. The Principal
Sarvodaya Bal Vidyalaya No.1
Madipur, New Delhi – 110 063
4. Directorate of Education
E-V Branch, Govt. of NCT of Delhi
Room No.16, Old Patrachar Vidyalaya
Building, Timarpur, Delhi – 110 054
5. The Dy. Director of Education
Distt. West A
Directorate of Education
Govt. of Co-Ed SS School
Karampura, New Moti Nagar
New Delhi 110 015

..Respondents

O R D E R (ORAL)**Justice Permod Kohli:**

The application of the applicant for the post of Guest Teacher was rejected vide the impugned Notice dated 20.09.2014 indicating the reasons for such rejection. This O.A. has been filed on 04.01.2018 much beyond the period of limitation. Apart from that, from the Public Notice inviting applications (Annexure A-3), it is noticed that the engagement of Guest Teachers was for the academic year 2014-15. Thus, it is not appropriate to interfere at this belated stage. The O.A. is accordingly dismissed on account of limitation as also on merits.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

January 17, 2018
/sunil/